

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-516**

CP (CAA) No.-39/230/232/PB/2021

**IN THE MATTER OF:**

Praetorian Business Ventures Pvt. Ltd. With  
Armis Business Venture Pvt. Ltd.

**....Applicant**

**SECTION**

U/s 230-232

**Order delivered on 15.03.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Praveen Sehrawat, Adv. with Mr. Haedev Singh,  
PCS

For the Respondent :

For the RD : Ms. Shankari Mishra, Adv.

For the OL : Ms. Hemlata Rawat, Adv.

**ORDER**

Heard the arguments advanced by Ld. Counsel for the Petitioners as well as proxy counsel for the RD. OL report is available (in the Petitioner's column).  
Order in this matter is **reserved**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(P.S.N PRASAD)**  
**MEMBER (J)**